

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 292
TO BE ANSWERED ON 26.04.2016**

292. RESERVATION FOR OBCS IN PRIVATE SECTOR

**SHRI MULLAPPALLY RAMACHANDRAN:
DR. BANSHILAL MAHATO:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the percentage of Other Backward Classes (OBCs) population in the country as per the census of 2011, State-wise including Chhattisgarh;
- (b) the measures taken to provide reservation to the OBCs in jobs, politics, economic and educational sectors as per the provisions of the Constitution;
- (c) whether the National Commission for Backward Classes has recently recommended 27 per cent reservation in private sector companies for the persons belonging to the Other Backward Classes;
- (d) if so, the details thereof; and
- (e) the reaction of the Government in this regard and the present status?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

(a): In respect of OBC population, the Socio-Economic Caste Census, 2011 data relating to the caste-wise population is not available.

(b): Reservation of 27% for OBCs is provided for recruitment to Central Government Services and Central Educational Institutions. No reservation is provided under Article 332 and 338 of the Constitution for OBCs in the political sector.

(c) to (e): National Commission for Backward Classes has recommended to the Government vide letter dated 5.02.2016 for extending reservation to cover the private sector, the joint sector, co-operative enterprises and other Non-Government Organization, including the philanthropic organizations for Scheduled Castes, Scheduled Tribes and Backward Classes etc.

The Coordination Committee constituted to explore the best possible way to ensure that the private sector fulfills the aspirations of the youth belonging to the Scheduled Castes and Scheduled Tribes has been approached for extending its ambit to cover OBCs also.
